



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

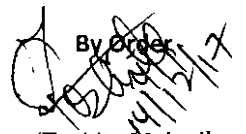
(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 15.12.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. (Justice) S.C. Mittal	S.B. Cr. Misc. Petition No. 1161/2017 Smt. Sarita Singh Vs. State	Vishvesh Gupta	Ganesh Chaturvedi
2	Hon'ble Mr. (Justice) S.C. Mittal	S.B. Cr. Misc. Petition No. 3529/2017 Gaurav Sehgal Vs. State	Madhav Mitra Hemant Bassi	R.B. Mathur
3	Sh. Suresh Pareek Sr. Advocate	S.B. Cr. Misc. Petition No. 1488/2016 Vikas Jakhad Vs. State	Amit Poonia	Keshav Agarwal
4	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 121/2015 Bhagwan Das Ors. Vs. Srichand	G.K. Garg	Sh. N.K. Maloo
5	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Execution First Appeal No. 6/2014 Pandit Radhey Shyam Rao Vs. Dilip Kumar	Arvind Gupta	Ashok Sharma
6	Sh. Ramavtar Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 355/2014 Girdhari Lal Vs. Damodar	Sidarth Kumar Tiwari	Amit Singh Shekhawat
7	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Cr. Revision Petition No. 1310/2017 Anil Vs. Smt. Vandana Yadav	Hemant Gupta	Anil Yadav
8	Sh. O.P. Sharma II RHJS (Retd.)	S.B. Cr. Misc. Petition NO. 3959/2017 Pushpendra Kumar Goyal Vs. State	Sanjay Tyagi	Ashindra Gautam
9	Sh. A.R. Patwardhan RHJS (Retd.)	S.B. Cr. Revision Petition No. 1587/2017 Pralhad Vs. Smt. Saraswati Devi	Dharmendra Kumar	
10	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Revision Petition No. 1794/2016 Savita Tyagi Vs. Santosh Kumar@Siddharth Kumar Dube		Ajay Singh Tanwar
11	Sh. Ashok Sharma Advocate	D.B. Civil Misc. Appeal No. 3035/2017 & 3036/2017 Prabhu Dayal Soni Vs. Smt. Sunita Alias Divya	Rajneesh Gupta	Pradeep Mathur
12	Sh. Ashok Sharma Advocate	S.B. Cr. Revision No. 776/2016 Naveen Kumar Vs. Smt. Jyoti	Rajendra Soni	Mohit Gupta
13	Sh. Ashwani Chobisa Advocate	S.B. Cr. Revision No. 281/2017 Nirmal Tepan Vs. State	Sandeep Pathak	M.S. Gautam
14	Sh. Suneet Awasthi, Advocate	S.B. Civil Transfer Application No.5/2017 Rekha Vs. Chainaram Alias Chainsukh	Yunus Khan	Pushpendra Pandey
15	Sh. Ankur Rastogi Advocate	S.B. Civil Misc. Appeal No. 1712/2017 Ramdutt Sharma Vs. Kameshwar Nath Dandotiya	Dinesh Kumar Garg	J.P. Goyal
16	Sh. Ravi Bhojak Advocate	S.B. Civil Arbitration Application No. 64/2016 Murari Lal Kherari Vs. Sanjay Gupta	Saransh Saini	Amit Gupta
17	Ms. Anita Agarwal Advocate	S.B. Cr. Revision No. 977/2017 Bhagwati Prasad Vs. Smt. Prem	Govind Choudhary	

by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction **and/or** declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) **Rajasthan** High Court, Bench at Jaipur.

By Order

 (Toshita Malani)
 Full Time Secretary, RHCLSC
 Mediation Centre,
Rajasthan High Court
 Jaipur
 Date

"Help The Needy – Timely Help May Create History"